

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.981/2014

NOORUL SUBAH (DEAD) THR. LRS. & ANR.

Appellant(s)

VERSUS

VIRENDER KUMAR GUPTA

Respondent(s)

WITH

C.A. No. 3828/2014 (III-A)

Date : 30-07-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR

For Appellant(s) : Mr. Atul Kumar, Adv.
Mr. Abhimanyu Sharma, Adv.
Ms. Deepali Arora, Adv.
Mr. Arun Gaur, Adv.
Mr. Shivam Arora, Adv.
Mr. Jayant Malik, Adv.
Mr. Harish Kumar Sharma, Adv.
Mr. Manish Chaurasia, Adv.
Mr. S. K. Verma, AOR

Mr. Sukant Vikram, AOR
Mr. Utkarsh Amrit, Adv.

For Respondent(s) : Mr. Sukant Vikram, AOR
Mr. Utkarsh Amrit, Adv.

Mr. Sounak S. Das., Adv
Mr. Sanjeev Bhatnagar, Adv.
Mr. Anshul Kumar, Adv.
Ms. Manju Jetley, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the parties submitted that the parties have been summoned for mediation during Samadhan Samaroh.

Post the matter in the first week of September, 2026 subject to the outcome during the Samadhan Samaroh.

(KRITIKA TIWARI)
COURT MASTER (SH)

(AKSHAY KUMAR BHORIA)
COURT MASTER (NSH)